

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 18.04.2019 (THURSDAY)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson
For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 768 of 2018	Jungheinrich Lift Truck India Pvt.Ltd Vs. United Cold Chain & Food Processing Ltd.	Rahul Sahasrabuddhe-CS	
2.	Comp. App. (AT) (Ins) No. 187 of 2019	Vinod Mahavir Prasad Vs. Renior Management Consulting (India)& Ors	Anandh K.	Jenna V. Krishnan Salim A-Inam Dar
3.	TA (AT) (Compt.) No. 17 of 2017 Old Appeal No.55/2016 (Renewal of FDR)	Jk Cement Limited vs. Competition Commission of India and Anr.	P.K. Bhalla	Atul Dua, Vasanth Rajasekaran, Ankush Walia for Builders Association of India.
4.	TA (AT) (Compt.) No. 25 of 2017 Old Appeal No. 64/2016 (Renewal of FDR)	The Ramco Cements Limited Vs. Competition Commission Of India And Another	Shruti Iyer & Rahul Balaji	Samar Bansal & Vinayak Mehrotra, R-1 Atul Dua, Vasanth Rajasekaran, Ankush Walia, R-2
5.	Competition Appeal (AT) No. 27 of 2017 (Renewal of FDR)	Jasbir Singh Saini, Proprietor of Praveen Transport Vs. CCI	T. Sundar Ramanathan	Dushyant K Mahant (R-1) Uddyam Mukherjee (R-2)
6.	Competition Appeal (AT) No. 28 of 2017 (Renewal of FDR)	Kanhhaiyalal Khandelwal VS. CCI & Anr.	T. Sundar Ramanathan	Anupam Sanghi (R-1) Uddyam Mukherjee (R-2)
7.	Competition Appeal (AT) No. 29 of 2017 (Renewal of FDR)	Kanhhaiyalal Khandelwal, partner of Khandelwal Transport Vs. CCI & Anr.	T. Sundar Ramanathan	Anupam Sanghi (R-1) Uddyam Mukherjee (R-2)
8.	Competition Appeal (AT) No. 30 of 2017 (Renewal of FDR)	Punya Coal Road Lines Vs. Competition Commission of India &Anr.	NakulMohta	Arjun Krishnan (R-1) Uddyam Mukherjee (R-2)
9.	Competition Appeal (AT) No. 35 of 2017 (Renewal of FDR)	Avaneesh Logistics Pvt. Ltd. &Anr. Vs. CCI &Anr.	Ankita Chaudhary Rathi	Arjun Krishnan (R-1) UddyamMukherjee(R-2)
10.	Competition Appeal (AT) No. 36 of 2017 (Renewal of FDR)	Khandelwal Earth Movers &Anr. Vs. CCI &Anr.	Johnson Subba	Arjun Krishnan (R-1) UddyamMukherjee (R-2)

11.	Competition Appeal (AT) No. 37 of 2017 (Renewal of FDR)	Bimal Kumar Khandelwal & Anr. Vs. CCI & Anr.	Johnson Subba	Uddyam Mukherjee (R-2)
12.	Competition App. (AT) No. 40 of 2018 (Renewal of FDR)	Ultratech Cement Ltd. Vs. CCI	Nisha Kaur Uberoi	Zoheb Hussain
13.	Competition App. (AT) No. 41 of 2018 (Renewal of FDR)	Ultratech Cement Ltd. Vs. CCI	Nisha Kaur Uberoi	Zoheb Hussain
14.	Competition App. (AT) No. 56 of 2018 (Renewal of FDR)	Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs. Competition Commission of India & Ors.	Malini Sud	Avinash Sharma (R-1)
15.	Competition App. (AT) No. 57 of 2018 (Renewal of FDR)	Raghunath Industry Pvt. Ltd. & Anr. Vs. Competition Commission of India & Anr.	Malini Sud	Avinash Sharma (R-1)
16.	Competition App. (AT) No. 71 of 2018 (Renewal of FDR)	Planetcast Media Services Ltd Vs Competition Commission Of India & Ors	Aakansha Kaul	Udayan Jain (R-CCI)
17.	Competition App. (AT) No. 72 of 2018 (Renewal of FDR)	Lalit Jain & Ors Vs Competition Commission Of India & Ors	Aakansha Kaul	Udayan Jain (R-CCI)

For Admission (Fresh Cases)

18.	Comp. App. (AT) (Ins) No. 360 of 2019	Radha Mohan Khandelwal. Vs. Rajdhani Trading Company Pvt Ltd & Anr.	Priyanshu Upadhyay	
19.	Comp. App. (AT) (Ins) No. 409 of 2019	Indo Alusys Industries Ltd. Vs. SMW Metal Pvt. Ltd.	Rohit Krishan Naagpal	
20.	Comp. App. (AT) (Ins) No. 410 of 2019	Maharashtra State Electricity Distribution Co. Ltd. Vs. Phoenix Erectors Pvt. Ltd. & Anr.	Pallavi Sharma	
21.	Comp. App. (AT) (Ins) No. 411 of 2019	U Balakrishna Bhat Vs. Uttar Pradesh Power Corporation Ltd. & Ors.	Sunil Fernandes	
22.	Comp. App. (AT) (Ins) No. 412 of 2019	Agarwal Coal Corporation Pvt. Ltd. Vs. Sun Paper Mill Ltd. & Anr.	Kunal	
23.	Comp. App. (AT) (Ins) No. 413 of 2019	Regional Provident Fund Commissioner, Tirunelveli Vs. Gopalsamy Ganesh Babu & Ors.	Prithu Garg	

24.	Comp. App. (AT) (Ins) No. 417 of 2019	Asset Reconstruction Company (India) Ltd. Vs. V Hotels Ltd.	Sitesh Mukherjee	
For Admission (After Notice)				
25.	Comp. App. (AT) (Ins) No. 36 of 2019	Anil Goel Vs. 21 Capital PCC	Shivani Kadam	Kiran Sharma
26.	Comp. App. (AT) (Ins) No. 663 of 2018	M Goutham Chand Bafna & Anr Vs Hi-Style India (P) Ltd.	Gautam Swarup	Mukesh kumar singh
27.	Comp. App. (AT) (Ins) No. 02 & 09 of 2019	Global Business Corporation Vs. Punjab National Bank & Anr.	Manisha Choudhary	Mohak Sharma
28.	Comp. App. (AT) No. 341 of 2018	Kozhikode Coconut Farmers Producer Company Ltd. Vs. Moolath Mannil Sreenivasan	K.S. Ravichandran Manjula Devi	Sreepriya Kalarikkal- CS
29.	Comp. App. (AT) No. 394 of 2018	Medeor Hospitals Ltd V/s Registrar of Companies,NCT, Delhi & Haryana	Pankaj Yadav	P.S. Singh
30.	Comp. App. (AT) No. 405 of 2018	Pr. Commissioner of Income Tax Vs. Registrar of Companies, Delhi & Ors.	Zoheb Hossain	P.S. Singh
31.	Comp. App. (AT) No. 414 of 2018	Shri Madan Lal Food Products Pvt. Ltd. Vs. Union of India, through Ministry of Corporate Affairs & Anr.	Himanshu Harbola	Prema Priyadarshini

Note: The court will rise at 12:30 PM.

Copy to: -

1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in

By Order

**-sd/-
Registrar**